

National Company Law Tribunal

Allahabad Bench

CP NO. 29/ND/2009

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE COMPANY: J.B. Daryuka Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act 1956

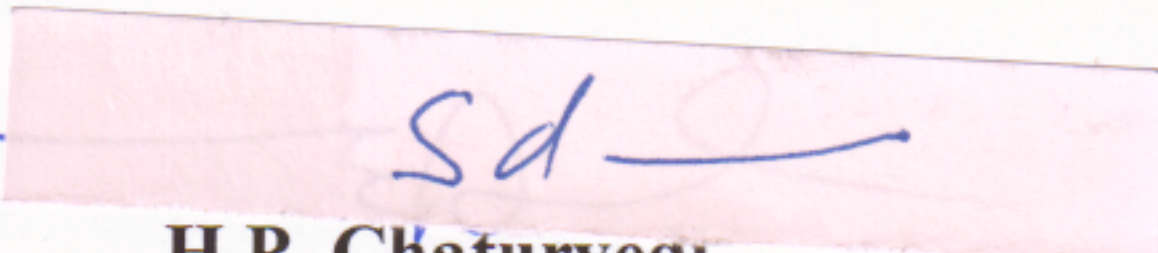
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Abhijit Mukherji	Advocate	Petitioner	Abhijit Mukherji
<u>2.</u>	Adesh Tandon	PCS	Respondent	Adesh Tandon

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Sh. Abhijit Mukherjee, Advocate for the petitioner. Sh. Adesh Tandon, PCS for the Respondent. The further argument in respect of the pending application no. 15/2016 are heard. The case is fixed for order. The order is reserved.

Date: 18/01/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)